

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.122/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

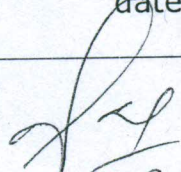

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>th</sup> September 2017, 10.30 A.M

Name of the Company	Pashupati Merchandise Pvt.Ltd.& Ors		
Under Section	391(2) 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CA S HASHI DEBARMAN,  
2. TAPAS KR DAS, ICLS  
ASSISTANT DIRECTOR

PETITIONER


RD(ER)  
MCA


  
18/9/17  
  
18/9/17

ORDER

Ld. Pr. CA for the petitioner and Mr. Tapas Kr. Das, Assistant Director from the Office of the Regional Director representing the Central Government are present.

Heard. Reserved for order.

  
(Jinan K.R.)  
Member (J)

  
(Vijai Pratap Singh)  
Member (J)

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